

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA/3368/2024 IN C.P. (IB)/1122(MB)2021

IN THE MATTER OF

Dr. Sohrab Bhot

Vs

Rolta Bi & Big Data Analytics Private limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 02.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: None

For the Respondent:

ORDER

I.A. 3368/2024

The present application is filed for placing on record the list of creditors. The same is taken on record. I.A. is disposed of.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)